NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 403/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.06.2017

NAME OF THE PARTIES: M/s. Welpure Pharma Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 Smila Chavan Service Associate

Snelva Namadkar server Associate

Maniform Associate

Associate

My jehn

COMMON ORDER

C.S.P. No. 395/230-232/NCLT/MB/MAH/2017 C.S.P. No. 403/230-232/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present.
- These are Scheme Petitions for Admission and Hearing.
- The Learned Representative attended and placed on record the "Proposed Minutes". "Petitions Admitted". Returnable on 21.07.2017.
- Adjourned for hearing on 21st July, 2017.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 21.06.2017